

MINISTRY OF PETROLEUM & NATURAL GAS

GOVERNMENT OF INDIA

SHASHTRI BHAWAN, NEW DELHI - 110001

APPLICATIONS FOR SELECTION OF MEMBER (LEGAL), PETROLEUM AND NATURAL GAS REGULATORY BOARD (Advt. - 02).

Nominations/Applications are hereby invited for consideration of the Search Committee for selection to one post of Member (Legal), Petroleum and Natural Gas Regulatory Board. The post will fall vacant on 20.03.2020.

2. The term of office, the salaries and allowances payable to and the other terms and conditions of service of Member, Petroleum and Natural Gas Regulatory Board is governed by the PNGRB Act, 2006 and the rules notified thereunder. The Act and the Rules notified thereunder are also available on the website at <http://www.petroleum.nic.in>.

3. Bio-data of those who fulfil the qualifications and not more than 62 years of age as on 01.08.2020, be sent in the format given below:

i.	Name of the Post applied for/ Advertisement No.	
ii.	Name of the Applicant	
iii.	Father's Name	
iv.	Date of Birth	
v.	Age as on <u>01.08.2020</u>	
vi.	Address for Communication	
vii.	Telephone No. - Landline (with STD code) & Mobile	
viii.	E-mail Address	
ix.	Whether application is sent through Proper Channel (Yes/No)	
x.	Present Occupation/Profession/Service	
xi.	Educational Qualifications	
xii.	Previous Employment/Experience Details (enclose details of experience as per PNGRB Act, 2006)	
xiii.	Attach one page write-up of your expectation from the job.	

4. Last date for receiving applications: 30 days from date of advertisement in the leading newspapers (Applications received after this date will not be considered)

5. The applications in the prescribed proforma may be forwarded along with following documents:-

- i. Special Achievements/Field of Specialization.
- ii. Vigilance Status (VS/IC/PC).
- iii. A statement showing major/minor penalties imposed during the last ten years.
- iv. CR dossiers containing CRs for the last ten years. In case of photocopies of CR dossiers, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.

6. Application received after the closing date or without the APAR/CRs dossier (or attested photocopies of ACRs) or otherwise found incomplete or not in the prescribed proforma are liable to be rejected. Officers who apply for the post will not be allowed to withdraw their candidature subsequently. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.

7. While forwarding the applications, it may be verified & a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may

also be confirmed that in the event of selection for appointment, the officer concerned will be relieved of his duties.

8. The Search Committee reserves the right to consider persons other than those nominated or who have applied.

9. Address for sending applications:

Joint Secretary (GP),
Ministry of Petroleum & Natural Gas,
Shastri Bhawan,
New Delhi- 110001.

3. Bio-data of those who fulfil the qualifications and not more than 03 years of age as on 01.08.2020, be sent in the format given below:

i.	Name of the Post applied for / Advertisement No.
ii.	Name of the Applicant
iii.	Father's Name
iv.	Date of Birth
v.	Age as on 01.08.2020
vi.	Address for Communication
vii.	Telephone No. - Landline (with STD code) & Mobile
viii.	Small Address
ix.	Whether application is sent through proper Channel (Yes/No)
x.	Present Occupation/Profession/Service
xi.	Educational Qualifications
xii.	Previous Employment/Experience Details (enclose details of experience as per PNCRB Act, 2009)
xiii.	Attach one page write up of your expectation from the job

4. Last date for receiving applications: 30 days from date of advertisement in the leading newspaper. (Applications received after this date will not be considered)

5. The applications in the prescribed proforma may be forwarded along with following documents:

- i. Special Achievement/Field of Specialization
- ii. Vigilance Status (VSP/PC)
- iii. CR dossier containing CR for the last ten years in case of proprietors or CR dossier, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.

6. Application received after the closing date or without the APAR/CR dossier (or attested photocopies of ACRs) or otherwise found incomplete or not in the prescribed proforma are liable to be rejected. Officers who apply for the post will not be allowed to withdraw their candidature subsequently. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.

7. While forwarding the applications, it may be verified & a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may